

by the Industry Ministry at the instance of PMO?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) and (b) The Government have seen the Indian Express Report dated 4th July, 1996, alleging that "the Prime Minister's Office had issued instructions to the Union Ministry of Food and the Union Ministry of Industry to expedite clearance of Karnataka cases. Based on a detailed evaluation, this Ministry had recommended by 4-5-1996 all the 16 cases for which licences to set up units in Karnataka were issued. In all 28 licences were issued upto 3-7-1996.

(c) Letters of Intent for establishment of new sugar factories have been issued as per the prevailing Licensing Policy Guidelines.

(d) All the above cases were initially considered by the Ministry of Food and the comments were sent to the Ministry of Industry for consideration by the Licensing Committee.

#### **Vacuum in Top Management of Super Bazar**

2833. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Super Bazar is heading for a vacuum in the top management;

(b) whether it is also a fact that some executive members have retired by 31st December, 1995; and

(c) the measures proposed to be taken to ensure that top management positions are not left vacant for long periods?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) and (b) No, Sir. Out of 15 members on the Board of Directors of Super Bazar, Delhi, there was only one vacancy as on 31.12.95.

(c) As regards vacancies in the top management, the Super Bazar, Delhi has informed that the Managing Director is on training till March 1997 and that action is already in process to fill up the post. The Deputy General Manager of the store is officiating in his place. Besides, steps have also been initiated to fill up the post of Controller of Accounts & Finance, which is lying vacant since repatriation of the previous incumbent to her parent Department.

#### **Closure of lamps division of HMT, Hyderabad**

\*2834. DR. Y. LAKSHMI PRASAD: Will the Minister of INDUSTRY be pleased to state:

(a) whether HMT are incurring losses;

(b) if so, the details thereof for the last two years;

(c) whether lamps division of HMT, Hyderabad is being closed down; and

(d) if so, how the surplus staff is proposed to be utilised, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) During 1995-96 and 1994-95 HMT incurred a loss of Rs. 55.89 cr. (approximately) and Rs. 79.20 cr. respectively.

(c) No Sir.

(d) Does not arise.